

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-28/2003(Pt.)/8950/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
Hailakandi.

Dated Guwahati the th 26 October, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. JHD-I/2022/10/4701, dtd. 20.10.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 26.10.2022 with headquarter leave permission, from the evening of 21.10.2022 till the evening of 30.10.2022**, as prayed for. Further, you have been granted permission to attend the said Conference by using the official vehicle, along with the driver. The Addl. District & Sessions Judge, Hailakandi shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/2003(Pt.)/8951/A, dated , 26-10-2022

Copy to :

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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